

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. D.S. Deshmukh**  
**COURT 21 ADD SESSIONS JUDGE**  
**Criminal Cause List Dated 12-06-2020**  
**DAILY BOARD DATED 12.06.2020**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Police Station</b>	<b>PURPOSE</b>
1	S.C. 814/2015	The State of Trombay Police Station. Vs Mohammad Salim Chand Badshah Sayyed	<b>JUDGEMENT</b>
2	CR B.A. 804/2020	Harish Rama Mandavikar - Applicant. Vs State of Maharashtra - DCB CID Unit XI - Respondent.	<b>ARGUMENT</b>
3.	CR B.A. 805/2020	Harish Rama Mandavikar - Applicant. Vs State of Maharashtra - DCB CID Unit XI - Respondent.	<b>ARGUMENT</b>
4	CR B.A. 808/2020	Jignesh Surendra Parekh --- Applicant Vs The State of Maharashtra - Pydhonie Police Station -- Respondent	<b>ARGUMENT</b>
5	CR B.A. 829/2020	Mr. Uday Gajanan Mane - Applicant. Vs State of Maharashtra - Pydhoni Police Station - Respondent.	<b>ARGUMENT</b>

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6	CR B.A. 866/2020	Kaleel Rehman --- Appnt. Vs Girish Kanse - Sr. Intelligence Officer --- Respondent	<b>ARGUMENT</b>
7	A.B.A.552/2020	Allwyn Placidus Mascarenhas Vs State L T Marg Police Station	<b>ARGUMENT</b>
8	MISC APPLN MCO 463/2020	State of Maharashtra Thr Kurar Police Station Vs Uday Shardaprasad Pathak	<b>ARGUMENT</b>
9	MISC APPLN MCO 465/2020	The State of Maharashtra Thr Kurar Police Station Vs Uday Shardaprasad Pathak	<b>ARGUMENT</b>
10	CR.APPEAL 740/2011	Suresh S-o Motilal Saraogi@MA2377- 11@BA2389-11 Vs The State-Manish Detabhai Zhaniya	<b>ORDER</b>
11	A.B.A. 166/2020	Ameet Parmanand Nichani Vs The Principal Commissioner Of Customs	<b>ORDER</b>
12	MA IN ABA 108/2020	Sunil Mohanrao Chavan And Anr. Vs State V P Road Police Station	<b>ORDER</b>

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13	CR B.A. 669/2020	Rhudayprasad Gorakhnath Patel --- Applicant Vs The State of Maharashtra - B.K.C. Police Station --- Respondent	<b>ORDER</b>
14	A.B.A. 442/2020	Subhash Pramshukhlal Sagar And Anr. Vs State D B Marg Police Station	<b>ORDER</b>
15.	CR B.A.772/2020	Suderaj Cheladhurai and other --- Applicants Vs The State of Maharashtra - Sewri Police Station --- Respondent	<b>SAY/REPLY</b>
16	CR B.A. 811/2020	Rajkumar Surendra Vishwakarma --- Applnt Vs The State of Maharashtra - D. B. Marg Police Station --- Respondent	<b>SAY/REPLY</b>
17	CR B.A. 812/2020	Pooja rajesh sharma --- Applicant Vs The State of Maharashtra - D. B. Marg Police Station --- Respondent	<b>SAY/REPLY</b>

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18	CR B.A. 813/2020	Anilkumar Ajit Singh Dagar --- Applicant Vs The State of Maharashtra - D. B. Marg Police Station --- Respondent	<b>SAY/REPLY</b>
19	A.B.A.569/2020	Vikas Sohanlal Godara Vs Customs Marine And Preventive	<b>SAY/REPLY</b>
20	CRI M.A. 759/2020	Senior Intelligence Officer, DRI Mumbai Zonal Unit, Mumbai - Applicant. Vs Smt. Hetal Vijay Avasti - Responden	<b>APPEARANCE</b>
21	CR B.A. 892/2020	Mr. Sagar Anil Sharma - Applicant. Vs State of Maharashtra - DCB CID, Unit - VIII, Mumbai - Respondent	<b>APPEARANCE</b>
22	CR B.A. 893/2020	Pravin Mahesh Thakur - Applicant. Vs State and Sr.Inspector of Police Station Wadala - Respondents.	<b>APPEARANCE</b>

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23	CR B.A. 898/2020	Mohammed Nisarul Ansar - Applicants. Vs State of Maharashtra - D.B.Marg Police Station - Respondent	<b>APPEARANCE</b>
24	CR B.A. 909/2020	Mr. Uttam Kachare Madhavi - Applicant. Vs State of Maharashtra - Unit 11 DCB CID - Respondent.	<b>APPEARANCE</b>
25	CR B.A. 910/2020	Mr. Manish Naresh Mittal - Applicant. Vs State of Maharashtra - Unit 11 DCB CID - Respondent.	<b>APPEARANCE</b>
26	CR B.A. 914/2020	Mr. Sudhir Shrikrishna Thakur - Applicant. Vs State of Maharashtra - DCB CID, Unit XI - Respondent	<b>APPEARANCE</b>
27	CR B.A. 915/2020	Mr. Nizar Ahmed Kunjtur - Applicant. Vs State of Maharashtra - DCB CID, Unit XI - Respondent.	<b>APPEARANCE</b>

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28	A.B.A. 579/2020	STATE GOVERNMENT Deonar Police Station Vs Salman Khan and Chand Khan	<b>APPEARANCE</b>
29.	CR B.A. 1106/2020	STATE GOVERNMENT Vs TARIQ ABDUL KARIM MERCHANT	<b>REPLY/ ARGUMENTS</b>